

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1440
TO BE ANSWERED ON 24.11.2016

GST RATES ON RENEWABLE ENERGY EQUIPMENT IMPORTS

1440. SHRIMATI VASANTHI M.

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has made any proposal for Goods and Services Tax (GST) rates on renewable energy equipment imports;
- (b) if so, the details thereof and the manner in which the domestic manufactures are likely to be competitive with imported items; and
- (c) the steps taken/being taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL, NEW AND RENEWABLE ENERGY & MINES (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a),(b)&(c): The GST (Goods and Services Tax) rates on all goods in general and on renewable energy equipment in particular shall be prescribed based on the recommendations of the GST Council. IGST (Integrated Goods and Services Tax), which is equivalent to CGST (Central Goods and Services Tax) plus SGST (State Goods and Services Tax), will also be levied on imports in general so as to provide a level playing field to the domestic manufacturers.
